

an abatement of 70% from the gross amount charged for transport of goods in containers by rail. [Placed in Library. For Sl. No. (1) to (13) See No. L.T. 4443/06]

**Report and Accounts (2004-05) of the National Institute of Orthopaedically Handicapped, Kolkata and related papers**

**THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY):** Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the National Institute for the Orthopaedically Handicapped, Kolkata, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4447/06]

**Report and Accounts (2003-04) of the NIFT, Delhi and related papers**

**SHRI JAIRAM RAMESH:** Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (a) Eighteenth Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2003-2004, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4448/06]
- I. Report and Accounts 2003-04 and 2004-05 of the National Biodiversity Authority, Chennai and related papers
  - II. Report and Accounts (2004-05) of the Wildlife Institute of India, Dehradun and related papers